

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 22 of 2020**

**IN THE MATTER OF:**

**TDS Management Consultants Pvt. Ltd.**

**...Appellant**

**Vs**

**Sunil Kumar Bansal & Ors.**

**....Respondents**

**Present:**

**For Appellant:       None.**

**For Respondents:   None.**

**ORDER**

**31.01.2020**       Even on second call, nobody is present in the matter.

List the Appeal as 'Fresh' Case on **11<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreesha Merla)  
Member(Technical)

*Akc/Md*